

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 29.08.2019

**ORDER NO. 176 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 160 of 2019 for CESTAT, Mumbai constituting Bench as follows.

**On 04/09/2019 at 02.30 p.m.** Hon'ble Sh C. J. Mathew, Member (T) will hear the following ROM:

E/ROM/85951/2018 in E/87769/2014

E/ROM/86800/2018 in E/87821/2017

E/ROM/86220/2018 in E/89164/2013

By order,

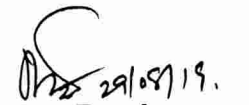


**(Bineesh Kumar K.S.)**

**Registrar**

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29/08/19.  
**Dy. Registrar**